

**DIVISION BENCH**

**ITEM NO.3**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA NO.232/2024 IN CP (IB) No.110/ALD/2017**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 1<sup>st</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHREE BHAWANI PAPER MILLS LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand with Sh. Karan Kohli & Sh. Krishna Sharma, Advs. : *For Applicant/ Liquidator*

**ORDER**

**IA No.232/2024**

1. This is a Progress Report for the quarter ended on 31.03.2024 filed on behalf of the Liquidator. The same is taken on record, subject to just exceptions.
2. Accordingly, IA No.232/2024 stands disposed off.
3. Let the main matter to come up on 4<sup>th</sup> June, 2024, when other IAs are also stated to be listed.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***1<sup>st</sup> May, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*